

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that following final hearing matters will be taken from the causelist dated 17th, 18th, 24th and 25th September 2020, for hearing on **18th September, 2020** :

Sitting	Sr. No. of the matter which will be taken up for hearing
The Hon'ble Shri Justice M. S. Sonak (Bench -I)	Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No. 4 to 8. 2. Appeal from Order: From Sr. No. 25 to 34

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 17th September, 2020

(Kiran A. Bagi)

Registrar (Judicial)